Bidding for the Vallarpadam Project at Kochi

- 2753. MISS MABEL REBELLO: Will the Minister of SHIPPING be pleased to state:
- (a) whether it is a fact that his Ministry had decided to recommend that P&O Ports of Australia be allowed to rebid the Vallarpadam transshipment hub at Kochi;
- (b) whether the said company's bid for the same project had been rejected once on the ground that it would create monopoly in the subcontinent;
- (c) if so, the reasons why Government decided to recommend P&O again for bidding of Vallarpadam project; and
 - (d) the names of other bidding companies for this project?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING (SHRI SU.THIRUNAVUKKARASAR): (a) to (d) Cochin Port Trust invited offers in the year 1999 for development of an International Trans-shipment Centre at Vallarpadam, Cochin. Only one bid from M/s. P&O Ports Pvt. Ltd. was received which is under consideration of the Government.

NGOs working for physically and mentally disabled

2754. SHRIJHUMUKLALBHENDIA: SHRI SANTOSH BAGRODIA:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the number of NGOs operating in Rajasthan to promote voluntary action for people with physical and mental disability; and
- (b) the details of assistance being rendered by his Ministry to such organizations?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI SATYABRATA MOOKHERJEE): (a) and (b) The details of assistance given to voluntary organizations under the Scheme to Promote Voluntary Action for Persons with Disabilities during last three years in State of Rajasthan are given in the Statement.

Statement
List of grant-in-aid given during last three years under the Scheme to Promote
Voluntary action with disabled

RAJASTHAN					in
District	Name of the organisation	Name of the Project 199	99-2000	2000-01	2001-02
AJMER	Badhit Bal Vikas Samiti	Purchase of Vehicle	_	_	448553
ALWAR	Navdeep Mano- vikas Vidyalaya	Special School for MR	_	215700	_
	Navdisha Vikas	Construction of Building School cum VTC	731960	500000 860104	850000 1007658
BHARAT- PUR	Mahila Bal Vikas Gramodhyog Shiksha Samiti	School cum VTC for M	IR —	_	188775
	Jeevan Nirman Sansthan	Special School for & Dumb	116100 Deaf	111090	210092
BHILWAR A	, SonaViklang Punarwas Avam Shodh Sansthan	Special School for MR	_	412200	529074
	Badhir Bal Kalyan Vikas Samiti	Residential School for 1	1727632 Deaf	1337680	1702369
		Special School for Blind	285023	370243	211471
HANUMAN	Saur Chetna Evam	Special School for MR	_	_	211612
GARH	Urja Vigyan Shodh Sansthan				
JAIPUR	Chetna Samvardhan Samiti	Education and VTC for Children	— MR	616140	1179216
	Disha Centre for Special Education	Special School for MR			878640
	Indian Council of Social Welfare	VTC for Adult	925867	874804	800550
	Rajasthan Netraheen	Vocational Rehabilitation	on —	_	98550
	Kalyan Sangh Society for Welfare of Mentally Handicapped	Centre for the Blind Const, of Building	100000		
		NirmalVivek School Hostel	477328 and	513483	515430

District	Name of the	of the Name of the Project 1999-2000		2000-01	2001-02
	organisation				
JODHPUR Jodhpur Badhir		Vocational Rehabilitation		_	47520
	Kalyan Samiti	Centre for Deaf & Dumb			
КОТА	Badhit Bal Vikas Kendra	Hostel and VTC for Deaf	_	_	289300
	Shardhalaya Ashram Samiti	CBR Programme	_	_	184437
		Education cum VTC for Handicapped	_	108811	625320
	Tagore Gramin Utthan Samiti	VTC for Disabled (Chittorgarh)			197573
SIROHI	Nab Pheroze and Noshir Merwanji Rehabilitation Centre for the Blind	Maintenance of Hostel for Blind			56520
SRIGANGA-	LKC Sri Jagdamba	Construction of School/ Hostel Building	_	200000	100000
NAGAR	Andh Vidyalaya Samiti	School cum Hostel for 44490 Blind and Deaf)51	3416340	3409313
	Tapovan Manovikas Vidyalaya	Construction of Hostel	_	_	250000
		Maintenance of Hostel for M Children	1R	28800	377640
UDAIPUR	Narayan Sewa Sansthan	CBR Programme	0	48960	375300
		Vocational Rehabilitation	0	_	305255
	Prayas-Prachya Shodh Peet Samiti	Centre for Disabled Special School for MR ¹	0		314887
	Grand Total	82	812961	9398655	15581255

Special courts for speedy disposal of cases of SCs/STs in Andhra $\,$ Pradesh

2755. DR. DASARI NARAYANA RAO: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) whether exclusive special courts under the Protection of Civil rights Act, 1955 and the Prevention of Atrocities on Scheduled Castes